

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 60 of 2014**

**Dated :28<sup>th</sup> Aug, 2015**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**West Bengal State Electricity Distribution Co. Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K Shrivastava  
Counsel for the Respondent (s) : Mr. K S Dhingra for R-1

**ORDER**

Learned Counsel for the Appellant submits that CEA report, which was called from the CEA, has not been submitted as yet and that may take some time.

At the request of the learned Counsel for the Appellant, post this Appeal for hearing on **20<sup>th</sup> November, 2015.**

**( T. Munikrishnaiah )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

*hcj*